

- (iii) Anything obscene or defamatory;
- (iv) Incitement to violence or anything against maintenance of law and order;
- (v) Anything amounting to contempt of court;
- (vi) Aspersions against the integrity of the President, Governors, and Judiciary;
- (vii) Attack on a political party by name;
- (viii) Hostile criticism of any State or the Centre;
- (ix) Anything showing disrespect to the Constitution or advocating change in the Constitution by violence, but advocating changes in a constitutional way should not be debarred.

(b) Year-wise details of revenue earned are as under

Year	Rs. in crores
1994-95	206.47
1995-96	285.21
April-May 96	44.84

(c) Doordarshan previews all its programmes before telecast so that they are in accordance with the provision of the Broadcast Code including in respect of violence and obscenity. The programmes broadcast by foreign satellite channels do not come within the ambit of Government of India Regulations.

#### Setting up of Air Cargo Corporation

\*33 SHRI DHIRENDRA AGARWAL  
SHRI VINAY KATIYAR

Will the Minister of CIVIL AVIATION be pleased to state

(a) whether the Government have received requests for setting up of an Air Cargo Corporation to meet the increasing demand for air transport services

(b) if so the details thereof, and

(c) the steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) (a) and (b) Federation of Indian Chambers of Commerce and Industry have suggested that investment in cargo facilities be delinked from the overall investment in airports. Further they have suggested that the investment in cargo sector by the Airports Authority of India be made through an Air Cargo Corporation.

These suggestions have not been made formally either to the Commerce Ministry or to the Ministry of Civil Aviation. The suggestions are contained in an

Approach Paper for the Ninth Plan from the Federation of Indian Chambers of Commerce and Industry.

(c) The suggestions do not appear to be feasible since funding of a separate cargo corporation will erode the resource base of the Airports Authority of India (AAI) at this juncture. In any case, AAI has drawn up plans for development of cargo complexes at major airports while the existing cargo handling facilities are being upgraded in a phased manner.

[Translation]

#### Practice of Carrying Night Soil

\*34. SHRI PRABHU DAYAL KATHERIA Will the Minister of WELFARE be pleased to state

(a) whether it is a fact that the practice of carrying night soil is still in vogue in the country;

(b) if so, whether the Government have chalked out any new scheme to abolish this practice; and

(c) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) Yes Sir, the practice of carrying Night Soil is still in vogue in the country.

(b) and (c) National Scheme of Liberation and Rehabilitation of Scavengers was launched in March, 1992 to eliminate the inhuman practice of scavenging by the end of the VIII Five Year Plan i.e. 31st March, 1997. The Scheme provides for

- Time bound programme for identification of Scavengers and their dependents and their aptitude for alternative trades through survey
- Training in identified trades. Trainees are provided stipend at TRYSEM rates
- The financial package for the rehabilitation provides for investment of upto Rs. 50,000. The Capital subsidy of Rs. 10,000/- or 50% of the project cost whichever is less is provided by the Central Government. In addition, margin money loan of 15% of the project cost at concessional rate of interest of 4% is also provided. There is provision for Bank loan for the remaining amount under the concessional DRI scheme to the beneficiaries.

The State Scheduled Caste Development Corporations are the nodal agency for the implementation of the scheme at grassroot level. National Scheduled Castes and Scheduled Tribes Finance & Development Corporations (NSFDC) is given the responsibility of day to day implementation, monitoring as well as the task of coordination and collaboration with Scheduled Caste Development